SHRI NAWAL KISHORE SINHA It may not be customary for the Government of India to verify statements made by ambassado s to newspapers in other countries, but is it customary for Government to contradict such a statement and explain our position reiterating our adherence to the Simla Agreement and the steps we have taken to implement it?

SHRI SWARAN SINGH The essence of the statement was the possi-(bility of a renewed war between the tw) nations I do not know how it could be contradicted except to say that it is against the Simla Agreement W are making so many statements every day to say that we want that the Agreement should be implemented

भी सटल बिहारी बाजरे हो अध्यय जी अभा विदेश मत्री महाइय न वड़ा कि अमरीका स काई मीखे हथियार पाकिस्तान का नही जा रहे हे । क्या यह सब हे कि समरीका जित देगा का हथिया दे रु ह उ राहरण के लिए हर्का जाईन ईरान वे देश अमराका में निते हुए ही पारा का यने पैमान पर्या कि तान रामेज रहे है?

SHRI SWARAN SINGH We have rome information that Pakistan does get some military equipment from IMM and also from Turkey—I am not quite sure about Jordan From Turkey it was mostly small a m and am numtion manufactured in Turkey itsolf From Iran they can get arms—there is no doubt about it

SHRI PRIYA RANJAN DAS MUNSI The question is very simple If it is true that the ambassador has made the s'atement it is contrary to the Simila Agreement May I know whether the Manister has already written or made an appeal to the Pakistan President in view of this statement? If so, what is his reply?

SHRI SWARAN SINGH No we have not taken up this particular statement with the Pakistan President, and it is not necessary to do so

## त्रिभित बेरोअगार ज्यक्तियो को बेरोजगारी भक्ता

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\*142 श्री धनज्ञाह प्रधान : श्री झर्बिन्द नेताम :

क्पा **अम ग्रौर पुनर्वास** मत्रा यह बनाने की क्रमा करेगे कि

(क) क्या सरकार के विचाराधीन ऐसा राई प्रस् व है डिंगकं द्वरा गिक्षिण बेराजगार व्यक्तिया का अरोजगारा भत्ता दिया जा सक, फ्रांर

(ख) यदि हा तो उस नी मञ्य व ने क्याह<sup>7</sup>

श्रम ग्रौर पुनवांस मत्रालय में उप मंत्री (श्री बालगोविन्द बमी) (२) जी नही।

(ख) प्रथन नही उठता।

श्री घनशाह प्रयात माननीय अध्यक्ष महादय ग्रापके माध्यम में मैं जाबना चाहता हक्या कार्ट एमी गार्ग्स्ट दिने का प्रश्न सरकार के विचाराधीन है कि शिक्षित वरोजगारो को एक निश्चित ग्रवधि मनौकरा दे दी जायगी ?

**ग्राच्यक्ष महोदय इ**नीका जवाब ता उन्होंने दिया ।

श्वी बालगे.विन्द वर्मा ग्रभी ऐसी कोई योजना सरकार के विचाराधीन नही है ।

भी झटल बिहारी बाखवेबी : क्यों नही हे ? की बालगो विण्ड वर्ता क्यो कि सभी तक इस वात का अन्दाजा नहीं है कि किनमा पैसा इसमे खर्च होगा। दूसरे कितने लोग अनएम्प्लायड हैं इस मम्बन्ध मे हम प्रच्छी प्रकार से किसी नतीज पर नही पहुच मके हैं। कई दफा चर्चा हुई, दानवाला कमेटी भी बैठी लेकिन कोई निम्चिन मत नही निकाला जा सका भी इस प्रकार मे माज हम नही कह सकते कि प्रभी तक कितने लोग ऐसे है जो बेरोजगार हैं (ध्यवधान)

भ्रध्यक्ष महोदय श्राप हा या यही कहिये। भ्राप ऐसी बाते करेगे तो वडा भारी भाषण वन जायेगा। इस तरह ने स्राप खुद इडव इस करते हैं।

की वालगीविंध वर्सा वह तो मैने इनकार कर दिया है कि कोई योजना विचारा-धीन नही है।

भी चनशाह प्रधान करेगी कि वेरोजगार शिक्षित व्यक्तियो के ब्रावदन पत्नो पर कोई शुल्क न लिया जाये तथा इन्टरव्यू मे ग्राने जाने के लिये भत्ता दिया जाये ?

भी वालगो किन्द वर्मा यह मानीय सदस्य का सूझाव है । . . (ध्यवधान). सरकार विचार करेया न करे उन्होने यह स्रझाव दिया है ।

SHRI INDER J. MALHOTRA The hon. Minister says that there is no proposal for giving unemployment relief to persons. May I know whether there are certain other schemes under consideration of the Government to give them some kind of assistance or relief till the time they get employment.

MR. SPEAKER · This relates only to factual information.

SHRI INDER J. MALHOTRA: There are so many other things.

SHRI BALGOVIND VERMA: Therewas a proposal of selective unemployment insurance for the workers and it was decided that this scheme should be taken up in so far as the workers who have joined the Employees' Provident Fund Scheme and Coalmines Provident Fund Scheme are concerned In the meantime one expert suggested that this scheme should first of all apply to workers of the Coalmines Provident Fund A scheme was drawn up which was transmitted to the various Ministries and their Comments were received and examined In the meantime the recommendations of the National Commission on Labour were received

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MR SPEAKER Next Question

SHRI PILOO MODY I have a question to ask Is unemployment so unimportant a problem that it does not warrant even a supplementary?

MR SPEAKER The other day I allowed about half an hour on thus question

श्री हुकम चन्द कछत्राय ग्रभी तो यह सवाल गुरू हुग्रा है । केवल धनशाह प्रधान जी ने पूछा है ग्रीर मलहोब्रा जी ने पूछा है । केवल दो व्यक्तियो ने इस पर सवाल किए हैं। (अभवयान).. यह बडा महत्वपूर्ण सवाल है।

SHRI A P. SHARMA This is a very important question. Kindly allow some more supplementaries.

MR SPEAKER: The question was whether there was any scheme; he said non Many other things are brought in.

SHRI PILOO MODY I have an important supplementary arising out of his reply, 'No'. भी हुकव चझ्द कछ्वांय ग्रध्यक्ष महोदय सारे देश मे वेरोजगारी फैली हुई है । यह साल बडे महत्व का है, इसको आराप टालिये मत । ... (अन्यवधान)

भ्राध्यक्ष महुो वय मिनिस्टर को हा या नहीं मे जवाब देना चाहिए । वह उसमे दस बाते ग्रीर जोड देते हैं जिससे मेरी मुझ्किल बड जाती है । पहले सवाल मे पाकिस्तानी एम्बैसेडर के एन्टर्व्य के साथ-साथ ग्रार्म्ड सप्लाई का सवाल ग्रा गया । इसमे भी इश्योरेन्स स्कीम वगैरह की बाते ग्रा गई ।

(यवधान)....

He should say no or yes. If he wants he can give a little information in the reply But when he replies no does not arise nothing further arises

मिनिस्ट२ साहब का उसे इलैबोरेट इतना कण्के बडा बनाना इस तरह से मुनासिब नही था ।

SHRI PILOO MODY In reply to the question whether Government has any proposal to give unemployment allowance, the minister said No In reply to the question whether there are any schemes for employing these people the answer is no I would like to ask whether they have any plan to meet the need of these people and to mitigate the hardship of those who have been left unemployed because of the economic policies of the Government

SHRI BALGOVIND VERMA The hon member knows that ever since the planning process started in 1951 in this country, the Government of India has made every effort to give employment to as many persons as possible If he goes through the fourth Plan, he will thind that various schemes have been formulated to give employment to unvemployed persons SHRI PILOO MODY If he goes through the fourth Plan, he will find that unemployment has increased in this country

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SHRI A P SHARMA Does t e minister know that it is the primary responsibility of the Government to find employment for those who are unemployed and that in most countries o<sup>e</sup> the world those who are not employed are given unemployment assistance called subsistence allowance? Does he propose to have such a scheme in our country?

The MINISTER OF LABOUR AND REHABILITATION (SHRI R K. KHADILKAR) Ι do recognise the anxiety of hon members to see that some effort is made to provide employment to those who are unfortunatly out of employment But they should bear in mind the financial implica-Planned effort is made to tions generate employment If the hon member who talked about policies of Government cares to look at our Plans he would have to reconcile himself to the fact that during these three Plans and part of the tourth Plan we have created sizeable employment opportunities Of course the magnitude of the problem is so vast and I cannot just promise that everyone who is unemployed will get employment

श्री हुकम चन्द क अझाय में प्राध्यक्ष महोदय, ग्राप के माध्यम से मली महोदय से जानना चाहता हू कि 1971 मे वजट सैशन के समय लोक मभा मे 70 कराड रुपया लोगा को राजगार दिलान के लिए रक्खा था। मजी महोदय ने एक प्राप्त के उत्तर मे कहा कि शिक्षिन त्रे रोजगार व्यक्तियो को रोजगार दिलाने की कोई योजना हमारे सामने नही है । ग्राभी मूल प्रश्न के उत्तर मे म जी महो स्य ने कहा है जो नहीं ।

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स्वन नहीं उठता । इव इस संभ के बजट सैंग्रीन में सीर्पने 25 (<sup>9</sup>) करीड रू या रक्खा है तो मेरा कर्ता है कि बंब आप के सामने कोई रोजगार दिलाने की वोजमा नहीं है तो वह जो र्रपया र्रव्या है वह दिस स धे र पर रुप्या रेखते हैं। बह क्प्या खर्च नहीं है ता सीर वह लैप्स हो बाता है । जब झाप के सामने कीई योंजना महीं है ती मंत्री महीदय यह रुपया झाखिर क्यो वजट मे रखते हैं सीर उस कूपये को क्यो नहीं जो बेरोजगार लोग है उन मे बांट दिमा सीता ?

धौं वासगो विश्व वासां मैंने गैसा कवी नही कहा कि हमारे सामने कोई योजना नहीं है । मलवत्ता मूल प्रेक्न मे जो शिशित बेंटीजंगार व्यव्तियो को बेरे जगारी भंत्ता दिये जाने के बारे मे पूछा गया था उस के उत्तर मे मैंने कहा था कि बी मही । बाकी जहा तक बेरोजंगार लोगो को काम दिलाने का ताल्लुक है उस के लिए हमारे सामने एक योजना ही नही मपिनु बहुत सी योजनाए है

श्वी हुकम च.द व्हध्वाय ग्रध्यक्ष महोदय, मैंने साफ प्रध्न किया है गैंर मैं झाप से विनती करता हू कि मती महोदय से मेरे प्रश्न का उत्तार दिलवाया जाय।

श्राव्यक्ष वहोबय मती महोदय कह चुके हूँ ध्रथ माननीय सद यदारा इस तरह कोर करने से तो काम नहीं जनेगा । **थी हुकन पाद कझवा**य मेरे प्रश्न का उत्तर दिलवाइये ।

(केंध्वक सिंहोच्च उस का उस का उस हूरा है। वह तो मामनीय सक्स्य ने एक सुझाव विया है। मत्री महोदय केवल यह बतलाये कि वह जो उत्तना पैसा एक झा है। 25 रोड़, उस में से कितने लोगों को रोजगार दिलाने के लिए वार्च किया है ?

भी हुं मैंन 'बाद कछवास प्रध्यक्ष महोदय हमारी रक्षा न करेंके उन की रक्षा करते है।

व्याध्यत्र महोदय माननीथ संद≭्य वैठेर्गे तमी तो रक्षा होगी, खडे खडे रक्षा कैसे होगी ।

मंत्री महोदय बननाये कि कडा रक्झा है वह पैसा भीर उस का क्या करना है।

भी बाल गोविग्व वर्श श्रीमन्, माननीय सदस्य ने 70 करींड र ते को बात को है । 50 करोड रु त्वा भिछ ने बज़ मे रूरल इम्प्लायमेट कैश प्रोप्ताम के वास्ते करल इम्प्लायमेट कैश प्रोप्ताम के वास्ते काशिश यह हैं कि हर एक जिने में 1000 आदमियों को रोजी दी जाए । ऐवे बेरोज-गार व्यक्ति जिन को कि काम नहीं मिलजा है ऐसे 1000 भादमियों को रोजमार दिया जाए । यह स्कीम तीन साल जनेगी । भी दी प् मंदो : उस में से खर्मा ,कितनाकियागया है ?

अवस्थल अप्रदेशिय : माननीय सदस्य अपुत अच्छने बैठा करे ।

SHRI SAMAR GUHA: Has the attention of the government been drawn to a report, which has been admitted by the Chief Minister of West Bengal, to the effect that when they advertised for a low grade post, the number of applications was 2,50,000 when the posts were only 17,000? Does it not highlight the acute unemployment among the educated youngmen? If so, what steps are being taken by the government in this regard? Are they thinking of giving unemployment allowance to educated unemployed?

SHRI R. K. KHADILKAR: So far as the schemes for educated unemployed are concerned, the question really is posed in a different way. They want some provision of a dole. I do not know whether the educated unemployed want the dole. So far as the West Bengal scheme is concerned, I have not come across such a scheme. If it is specifically brought to our notice, we will consider it.

SHRI SAMAR GUHA: I have not said anything about it. I said that 2,50,000 persons applied when 17,000 posts were advertised.

SHRI PILOO MODY: Sir, kindly suplain the question to the Minister.

The simple question is about unemployment allowance. But it concerns various schemes, various funds and all that. This is a very important question which we cannot discuss in just one Question or some supplementaries. The only suggestion that I can make to you is that we should better have a debate of two or three hours on this subject.

## Import substitution for products required by Government

\*143. SHRI S. C. SAMANTA: Will the Minister of SUPPLY be pleased to state:

(a) whether any economy has been achieved in supplies needed for Government purposes by the substitution of imported goods with indigenous products;

(b) if so, the percentage still required to be imported and the amount of foreign exchange needed for the purpose annually; and

(c) the further efforts being made in the direction?

THE MINISTER OF SUPPLY (SHR1 D. R. CHAVAN): (a) Yes, Sir. A statement indicating the percentage of imported stores in relation to the total purchases over the Plan periods is laid on the table of the House.

(b) It is not possible to indicate any such percentage as imports will depend upon actual requirements.

(c) Imports are restricted to the inescapable minimum and are allowed only in regard to those items which have been certified as not being indigenously available.